

गढ़ में कैम्प लगाता है और परिणामतः यदि जूनागढ़ में घपोलीय सहायक श्रायुक्त का कोई ब्रलण रेंज नहीं बनाया जायेगा, तो भी कर-निर्धारितियों को कोई प्रसुविधा नहीं होगी। जूनागढ़ में मौजूदा कार्यभार पर विचार करते हुए, जूनागढ़ में निरीकी सहायक श्रायुक्त और घपोलीय सहायक श्रायुक्त का एक जेज कार्यालय खोलना सम्भव नहीं पाया गया है।

**Alleged Mismanagement in Arrangement of "Pleasure Cruise" from Bombay to Singapore on Ship**

2853 SHRI F P GAEKWAD Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state

(a) whether Government are aware that two travel agencies viz the Travel Corporation of India and SITA had recently organised a three-week "pleasure cruise" from Bombay to Singapore on a ship belonging to Mogul-line Noor-Jahan"

(b) whether it is a fact that Mogul Line is reported to have told TCI that the ship required fumigation and repairs and that it would not be ready till 20th May,

(c) whether it is a fact that the cruise ended in fiasco because of miscalculation and mismanagement on the part of TCI and Mogul Line,

(d) whether it is a fact that Passengers faced lot of hardship as regards their food catering, drinking water, proper sanitary arrangements etc and

(e) if so persons responsible for the same and steps taken against those found guilty?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK) (a) Yes Sir

(b) No, Sir It is understood that the ship was ready in all respects when it sailed from Bombay for the cruise

(c) to (e) It is further understood that as the ship was certified for voyage, drinking water and proper sanitary arrangements were available when it sailed from Bombay Catering arrangements were also entrusted to experienced caterers However certain difficulties arose because the catering staff developed sickness during the outward voyage coupled with some break-down in kitchen facilities on board the ship Some passengers also threw foreign matter into the toilets which choked the sanitary system As soon as passengers difficulties were notified Travel Corporation of India and Sita World Travel flew additional catering staff at their expense to Singapore and Mogul Line attended to the Kitchen and sanitary facilities at Singapore No difficulties were experienced by passengers on the return journey from Singapore Although the capacity of the ship was 1745 the actual number of passengers carried on board were 1258

**Loan given by Banks to Electronic Component Industry**

2854 SHRI MADHAVRAO SCINDIA Will the Minister of FINANCE be pleased to state

(a) whether it is not a fact that Electronic Components Industry is one of the priority industry but the loans from banks are not given on that basis

(b) if so, figures of total loans given by the banks to this industry during the last two years,

(c) whether it is a fact that priority banking rules permits advances from 1 to 1½ years on finished goods but for this industry these advances are provided for 3 to 6 months, and

(d) if so, what steps are being taken to provide loans to this industry for longer periods?

**THE MINISTER OF FINANCE (SHRI H. M. PATEL):** (a) Electronic Components Industries belonging to the small scale sector are eligible for all the facilities that are admissible to small scale Industries. In case they belong to large and medium sectors, they are treated at par with other industries for the purpose of sanction of loans.

(b) The present statistical reporting system prescribed by the Reserve Bank of India does not provide for collection of data on such specific categories of industries as electronic components industries.

(c) and (d). Banks provide working capital facilities to industries (including electronic components industry) against hypothecation/pledge of finished goods and other current assets renewable on yearly basis and, therefore, the question of giving advances against finished goods from 1 to 1½ years does not arise. In case of term loans, banks do provide loans for longer periods.

#### **Financial loss suffered by Air India**

**2855. SHRI MADHAVRAO SCINDIA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that for the last one year or so, Air India has suffered a heavy financial loss and its image due to non-punctuality of flights;

(b) if so, facts therein; and

(c) steps being taken to make up financial losses and regain its image?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK):** (a) and (b). During 1977-78 Air India made a record net profit of Rs. 23.45 crores. However, there had been some loss of revenue due to the curtailment of flights because of the loss of one aircraft in the accident on January 1, 1978.

There has been some news item criticising the delays in Air India flights at Heathrow Airport. However, these have exaggerated the situation caused due to delays which were beyond the control of the Corporation.

(c). To overcome problems of delays, a Punctuality Co-ordination Cell has been recently set up at Santa Cruz to provide a link between various departments which are directly involved in the operation of flights with the main objective of assisting in the operation of flights on time. This Cell started functioning from 1st July, 1978 and will operate round the clock. The terms of reference are:

To observe, analyse and record departure delays to each Air-India flight ex-Bombay.

To anticipate possible delays and to initiate a plan of action to eliminate/reduce snow-balling of delays.

To look into the causes of delays in arrival and departure of scheduled services operated by Air-India and Indian Airlines, a High Level Committee under the Chairmanship of Secretary, Ministry of Tourism and Civil Aviation was constituted on 3rd May, 1978 with the Managing Directors of Indian Airlines and Air-India, Director General of Civil Aviation, Director General of Observatories and Chairman of the International Airports Authority of India as Members. The working Group under the High Level Committee constituted for collection and analysis of delays in scheduled services has given its report which is under examination.

#### **Air Cargo Complex at Amritsar**

**2856. SHRI MOHINDER SINGH SAYIANWALA:** Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether a proposal to set up an air cargo complex at Amritsar is under the active consideration of Government; and